

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5258/2020

This the 05th day of July 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Ghulam Mohi-ud-Din Dar, (Retired District and Sessions Judge) Aged about 66 years), S/o Late Ghulam Nabi Dar, R/o Nanil Anantnag, Kashmir.

.....Applicant

(Advocate:- Mr. Suhaib F Bandey)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary to Govt., Law and Justice Department, Civil Secretariat, Jammu/Srinagar and 4 ors.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

This T.A. (TA No. 62/5258/2020) is referable to SWP No. 2528/2015 and pertains to District and Sessions Judge (Higher Judicial Service) . The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun...